## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP NO. 110/2002 IN CP NO. 385/2001 OA NO. 448/2000



This the 5th day of March, 2002

HON'BLE SH. V.K.MAJOTRA, MEMBER (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. J.B. Gupta, Sr. Auditor
Last serving in LAO (CVD) Delhi Cantt.
Under CDA (We) Chandigarh. ... Applicant
(By Advocate: Sh. V.P.S.Tyagi)

Versus

Sh. M.Kumaraswami IDAS CGDA West Block-V, R.K.Puram, New Delhi.

.... Respondent

## ORDER (ORAL)

By Sh. V.K.Majotra, Member (Λ)

Learned counsel for applicant seeks and is allowed to withdraw CP-110/2002.

( KULDIP SINGH )
Member (J)

( V.K. MAJOTRA )
Member (A)

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